GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:162 ANSWERED ON:24.11.2014 REFORMS IN CPSES Mahajan Smt. Poonam

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government had appointed a panel of Experts under the Chairmanship of Shri S.K. Roongta on Reforms in Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof along with the findings and recommendations of the Expert Panel; and
- (c) the response of the Government thereto along with the other steps taken by the Government to improve the functioning and profitability of CPSEs?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE)

- (a) and (b): The Planning Commission had constituted the Panel of Experts on Reforms in Central Public Sector Enterprises under the chairmanship of Shri S.K. Roongta, Ex-Chairman, Steel Authority of India Limited in August, 2010. The Panel of Experts submitted its report to the Planning Commission in November, 2011. The recommendations made by the Panel of Experts, inter-alia, relate to the broad areas of Corporate Governance issues in CPSEs, Human Resource Strategy for CPSEs, Memorandum of Understanding (MOU) system, Joint ventures, Public Private partnerships and procurement, Technology mapping in CPSEs, etc.
- (c): The Government has initiated afresh the process of obtaining views of the concerned stakeholders on the recommendations made by the above Panel of Experts. The Government has taken a number of steps to improve the functioning and profitability of CPSEs which include, (i) introduction of Maharatna, Navratna and Miniratna schemes envisaging delegation of financial and operational powers to the Boards of such CPSEs, (ii) thrust on performance improvement through the MOU mechanism,(iii) professionalization of the Boards of CPSEs, (iv) listing of CPSEs, (v) support to sick and loss making CPSEs, etc.